

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.11.2021 (THURSDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1373 of 2019	Universal Breweries Pvt. Ltd. & Ors. Vs. United Bank of India	Priyadarshi Chaitanyashil	Arti Singh Anurag Ojha-R2 Gulshan K. Gupta- IRP
2.	Comp. App. (AT) No. 351 of 2018	Rabindra Nath Ghosh & Ors. Vs. Jaytarama Cold Storage Pvt. Ltd. & Ors.	Soumya Dutta	Jishnu Chaudhury Arjun Aggarwal
3.	Comp. App. (AT) No. 11 of 2019 & I.A No.1328 of 2019	Gaurangika Patel & Ors. Vs. Doloo Tea Co. (India) Ltd.	Chitraanshul A. Sinha	Kunal Singh
4.	Comp. App. (AT) No. 42 of 2019	Hasmukh R. Patel & Ors. Vs. Doloo Tea Company (India) Ltd. & Ors.	Debojyoti Bhattacharya	Arik Banerjee, Pradip Kumar Bajaj ,
5.	Comp. App. (AT) No.40 of 2021	Bhalinder Ghai & Ors. Vs. Umak Investment Co.Pvt.Ltd. & Ors.	Harshal Kumar	Deep Dhamija
6.	Contempt Case (At) No. 25 of 2019 in Comp. App. (AT) (Ins) No. 483 of 2018	EIH Ltd. Vs. Subodh Kumar Agrawal	Arijit Mazumdar	Sumant Batra-RP

For Admission (Fresh Case)

7.	Comp. App. (AT) (Ins) No. 842 of 2021	State Tax Department Vs. Electra Accumulators Ltd. & Anr.	Maulik Nanavati	
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For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 57A-57B of 2021	Nikhil Keherchand Jain Vs. Bank of Baroda (erstwhile Dena Bank Merged with Bank of Baroda) & Anr.	Henna George	Arun Aggarwal-R1 Tirth Nayak-R2
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9.	Comp. App. (AT) (Ins) No. 231 of 2021	Assistant Commissioner of State Tax Vs. State Bank of India & Anr.	Maulik Nanavati	Sandeep Bajaj Soayib Qureshi Ajay Sharma Mamta Binani-R3
10.	Comp. App. (AT) (Ins) No. 554 of 2021	Paramwir Singh Tiwana & Ors. Vs. Puma Realtors Pvt. Ltd. & Anr. With	Bilal Ali	Neeraj Abhijeet Sinha Abhinav Goyai-R1 Adhish Sharma-R2 Vivek Malik
11.	Comp. App. (AT) (Ins) No. 564 of 2021	Vivek joshi & Ors. Vs. Pawan Kumar Garg & Ors. With	Gautam Singhal	Abhijeet Sinha Abhinav Goyai-R1 Pawan kr Garg-RP Adhish Sharma-R2,3
12.	Comp. App. (AT) (Ins) No. 664 of 2021	Aklia Constructions & Anr. Vs. Puma Realtors Pvt. Ltd. & Anr. Through Resolution Professional With	Pallavi Singh	NS Ahluwalia-R2 Vivek Malik
13.	Comp. App. (AT) (Ins) No. 645 of 2021	Larsen & Toubro Ltd. Vs. Puma Realtors Pvt. Ltd. & Ors. With	Anand Shankar Jha	Abhinav Goyal Abhijeet Sinha Pawan Kr. Garg-RP Adhish Sharma-R2,3 Vishal Ganda
14.	Comp. App. (AT) (Ins) No. 804 of 2021	Greater Mohali Area Development Authority PUDA Bhawan Vs. Puma Realtors Pvt. Ltd.	Anusha Nagarajan	Adish Sharma-R1 Abhijeet Sinha Abhinav Goyal-R2
15.	Comp. App. (AT) No. 78 of 2020	Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors.	D.K Bhalla	Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4
16.	Comp. App. (AT) No. 69 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	Dheeraj Nair	Shardul S. Shroff Ameya Gokhale Pragya Sharma Moulshree Shukla Diksha Gupta-R1 Madhur Mahajan Victor Das-R2
17.	Comp. App. (AT) No. 70 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Anr. With	Mahesh Agarwal	Shardul S. Shroff Prateek Seksaria Aneya Gokhale Vaibhav Singh-R1
18.	Comp. App. (AT) No. 71 of 2021	Reliance Home Finance Ltd. Vs. IDBI Trusteeship Services Ltd. With	Mahesh Agarwal	Shardul S. Shroff Vaijayant Paliwal Prateek Seksaria Aneya Gokhale-R1
19.	Comp. App. (AT) No. 73 of 2021	Bank of Baroda As lead bank and on behalf of the ICA Lenders of Reliance Housing Finance Ltd. Vs. IDBI Trusteeship Services Ltd. & Ors.	Dheeraj Nair	Shardul S. Shroff Vaijayant Paliwal Pragya Sharma-R1 Prateek Gupta Madhur Mahajan Mahesh Agarwal-R2

20.	Comp. App. (AT) No. 99 of 2021	Suvas Reality Pvt. Ltd. Vs. Kailashchandra Ramgopal Lohiya & Ors.	Arvind Kr. Gupta	Pulkit Deora Arnav Vidyarthi
21.	Comp. App (AT) No. 109 of 2021	Impact Growth Fund Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Malavika Kapila	

For Hearing

22.	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Sunil Fernandes-R1 Sujoy Datta Sandhya Iyer-R2 Prastut Dalvi-R4
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02:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

23.	I.A No. 1987 of 2020 & 2187 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Manoj Kumar	Manish K. Gupta-IRP Sumesh Dhawan Kunal Sabharwal Abhishek Srivastava-CS Ankur Singhal
24.	Contempt Case (AT) No. 28 of 2020 in Comp. App. (AT) (Ins) No. 926 of 2019	Pooja Mining & Marbles Pvt. Ltd. Vs. Umang Realtech Pvt. Ltd. Through IRP & Ors. With	Gautam Singh	Manish Kumar Gupta-IRP Sumesh Dhawan Gaurav Verma Abhishek Srivastava-R5
25.	Contempt Case (AT) No. 02 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Brilltech Engineers Pvt. Ltd. Vs. Manish Kumar Gupta, IRP With	Ankur Singhal	Karan Rajpurohi Abhijeet Sinha Vijay Nair Aditya Shukla
26.	Contempt Case (AT) No. 24-25 of 2021 in Comp. App. (AT) (Ins) No. 926 of 2019	Flat Buyers Association Winter Hills-77 Vs. Manish Kumar Gupta, IRP & Ors.	Manoj Kumar	

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By order of Hon'ble Chairperson

**-sd/-
Registrar**